

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CIRCUIT BENCH SITTING**  
**AT KAVARATTI**  
**UT of LAKSHADWEEP**

## **Original Application No.181/00421/2018**

**Saturday, this the 16<sup>th</sup> day of February, 2019**

## CORAM:

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Khalid.B.,  
S/o.Sayed Bukari.C.K.,  
Multi Skilled Employee (MSE),  
Community Health Centre, Amini Island.  
Having permanent address at Baleliyar House,  
Amini Island, Union Territory of Lakshadweep – 682 552. ....Applicant

**(By Advocate : Mr.Ziyad Rahman)**

## versus

1. Union Territory of Lakshadweep represented by its Administrator, Administration of Union Territory of Lakshadweep, Secretariat, Kavaratti – 682 555.
  2. The Director (Services), Secretariat – Service Section, Lakshadweep Administration, Union Territory of Lakshadweep, Kavaratti – 682 555.
  3. The Medical Officer, Community Health Centre, Amini Island, Union Territory of Lakshadweep – 682 552. ....Respondents

**(By Advocate : Mr.S.Manu)**

This application having been heard on 16.02.2019, the Tribunal on the same day delivered the following :

## ORDER (o r a l)

**Per : Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member -**

As the prayer in the O.A was for the respondents to take a decision

before 31.5.2018, the date of superannuation of the applicant, the O.A has become infructuous. Learned counsel for the applicant has filed M.A.No.181/188/2019 for amending the O.A.

2. In the light of the above, the O.A is dismissed as infructuous without prejudice to his right to approach this Tribunal again. In view of the order in O.A., M.A.No.181/188/2019 is also dismissed. No costs.

(Dated this the 16<sup>th</sup> day of February 2019)

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

asp

**List of annexures in OA No. 181/421/2018 –**

1. Annexure A1 - True copy of the circular bearing F. No. 12/38/2015-Services/276 issued in the month of January, 2018 (no specific date mentioned).
2. Annexure A2 - True copy of the office order bearing F. No. 20/9/2012-Estt. Dated 27.8.2018 issued by the 2<sup>nd</sup> respondent.
3. Annexure A3 - True copy of the birth certificate issued by the Registrar of Birth and Deaths, Amini dated 14.8.2013.
4. Annexure A4 - True copy of the passport issued to the applicant on 10.6.2016.
5. Annexure A5 - True copy of the government employees identity card issued by the Administration of Union Territory of Lakshadweep on 13.1.2014.
6. Annexure A6 - True copy of the card issued by the Government of India as part of National Pension System in favour of the applicant with the permanent retirement account Number 110084304600.
7. Annexure A7 - True copy of the representation submitted before the 2<sup>nd</sup> respondent on 21.2.2018.
8. Annexure A8 - True copy of the representation dated 26.2.2018 submitted to the 2<sup>nd</sup> respondent.
9. Annexure A9 - True copy of the communication bearing F. No. 3/11/2016-MOAMN dated 8.2.2018 issued by the 3<sup>rd</sup> respondent addressed to the 2<sup>nd</sup> respondent.
10. Annexure A10- True copy of the office memorandum bearing F. No. 19017/1/2014-Estt(IV) dated 16.12.2014.
11. Annexure A11- Report bearing F. No. 02/03/2018-SDO/845 issued by the Sub Division Officer, Amini has been submitted before the 2<sup>nd</sup> respondent.
12. Annexure A12- True copy of the aforesaid certificate dated 2.2.1976 issued by the Head Master, Government High School, Amini.
13. Annexure A13 - True copy of the Aadhar Card issued in favour of said Mullabhi.
14. Annexure R1(a)- True copy of the bio-data page of service book of the applicant.
15. Annexure R1(b)- True copy of the birth certificate of the applicant issued by the Registrar, Amini with English translation.
16. Annexure R1©- True copy of the caste certificate of the applicant.
17. Annexure R1(d)- True copy of the office order 20.9.2012-Estt. dated 27.6.2013.

18. Annexure R1(e)- True copy of letter dated 2.7.2013 submitted by the applicant.
  19. Annexure R1(f) - True copy of attested forms submitted by the applicant.
  20. Annexure R1(g)- True copy of the appointment order in F. No. 20/9/2012-Estt/3067 dated 27.8.2013.
  21. Annexure R1(h)- True copy of the relieving order issued by the Veterinary Assistant Surgeon, Kavaratti.
  22. Annexure R1(i)- True copy of the joining report of applicant.
  23. Annexure R1(j)- True copy of the office order F. No. 20/03/2016-Estt/1701 dated 18.5.2016.
  24. Annexure R1(k)- True copy of the letter F. No. 21/02/2014-Estt.836 dated 5.3.2018.
  25. Annexure R1(l)- True copy of the letter F. No. 21/02/2014-Estt/992 dated 13.3.2018.
  26. Annexure R1(m)- True copy of a letter F. No. 3/11/2016/MOAMNN/501 dated 20.3.2018.
  27. Annexure R1(n)- True copy of the letter F. No. 21/02/2014-Estt/1300 dated 6.4.2018 forwarded to Sub Divisional Officer, Amini.
-